

B.R.K
Saravalli

DAILY CAUSE LIST
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1.

CORAM: 1. Hon'ble Member (J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

DATE: 09.01.2018.
TIME: 10:30 A.M.

Sl. No.	C.P. No. or C.A. No.	T.P. No.	purpose	Section	Name of the Parties M/s. / Mr./Ms	Name of the Legal Practitioner/ Professionals M/s. / Mr./ Ms. For Petr. For Res.		Re- marks
1	CP(IB) No. 10/BB/ 2018 <u>17/1</u>		Admission	Rule 6	M/s Wizcraft International Entertainment Pvt.Ltd Vs Le Eco System Technology India Pvt.Ltd	Manjunath. V <u>Absent</u>	<u>obj-</u>	
2	CP No. 19/BB/ 2018 <u>17/1</u>		Admission	271(a) &(e)	M/s B2tec Consulting India Pvt Ltd.	Sushil Aggarwal & Associates. <u>Absent</u>	<u>obj-</u>	
3	CP No. 20/BB/ 2018 <u>28/1</u>		Admission	241-242	M/s Girish Jayantilal Porwal Vs M/s Siddmed Ethealth Pvt Ltd.	Roshan R. Raikar PCS <u>Absent</u>	<u>obj-</u>	
4	CP No. 21/BB/ 2018 <u>24/1</u>		Admission	252(3)	M/s Ceeriyaa Project Pvt Ltd. Vs ROC	Sameer S N <u>Absent</u>	<u>obj-</u>	
5	CP(IB) No.149/BB /2017 <u>2/2</u>		Admission	Rule 4(b) IBC <u>CIKA</u>	VM Confestionery Ltd. Vs. ROC, ESIC & PF, Karnataka	Prime Law Associates <u>Obj</u>	<u>BIFIR Approved in plan</u>	
6	CA(CAA) No.01/BB/ 2018 <u>22/1</u>		Admission	231-232	M/s Vectra Consultancy Service Pvt. Ltd. Vs ROC	<u>Legal Services</u> <u>obj</u>	<u>obj</u>	<u>Disputed</u>
7	CP 30/15 <u>20/2</u>	TP 74/16	For hearing	397/ 398	Chandrashekar Narendra Kumar Vs Medcorre Diagnostics & Research Centre Pvt. Ltd. & 3 Others.	S.V. Desai. <u>Absent</u>	C.S. Sandesh, Co. Secy. <u>Sandesh for Resp</u>	

* Confidential
22/1

Transferred
Transfer - Bombay
Synopsis Filed

8	IA 11/17, IA 18/17, 19/17 & 20/17. IA 26, 27 & 29/17 in CP 10/16	-	For hearing on IAs <i>Agreement process going on</i>	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others	Thiru & Thiru <i>Kesthu & Kesthu Sudarshan R-22 Refinements New final ROC given</i>	Keystone Partners for R-1. S. Viveka- nanda for R-22. Brijesh M. Singh for R-23. AZB Partners for R-2 to R-21.	
9	<i>Memorandum with chair Dismissing an application for stay of TP 282/2016</i>	TP 282/2016	For hearing counsel for ROC	220	Salesforce.Com India Pvt. Ltd., & 3 Others.	Khaitan & Co., <i>1</i>	M.R. Sinchana for ROC <i>Prerna Kethi</i>	
10	CP No.223/20 17	-	For hearing	252(3)	Technical Ceramics Private Limited Vs ROC	Ashwini Koppal <i>PCS</i>	<i>Anwar syed for Roe</i>	<i>Proof on services filed</i>
11	CP No.224/20 17	-	For hearing	252(3)	Time Express(India) Private Limited Vs ROC	Bimlendu Kumar, PCS	<i>Roe Reply</i>	
12	CP 75/15	IA 123/16 in TP 81/16	For hearing <i>Agreement complete</i>	397/ 398	N. Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt. Ltd., & Ors.	Ezhilarajan <i>Abstar</i>	C.K. Nanda- kumar for R-3 to R-8, <i>R-2 LR</i>	
13	CP 268/14	TP 6/17 <i>Settlement Takes place progress.</i>	For hearing	433 (e) / 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.	J. Sagar & Associates	K.N. Subba Reddy / Asad Ulla Khan <i>Abstar service in whole time direction e-mail</i>	
14	CP No.45/17	-	For hearing	66	Power Company of Karnataka Ltd.,	Indus Law <i>Roe/RD Reply awaited</i>	M.R. Sinchana, CGC for ROC/RD <i>Prerna Kethi</i>	
15	CP(IB) No. 71/BB/17	-	For hearing	Rule 6 of IB	Next Radio Ltd Vs The A Pedic Bedding India Pvt Ltd	Nikhil K.		
16	CP No. 16/17 <i>6/27/12</i>	-	For hearing	<i>241-242 237 231</i>	India Awake for Transparency Vs Hasham Investment & Trading Company	Shakeer Abbas	SPJ Legal <i>Maintainability</i>	

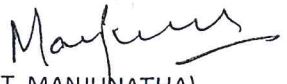
17	CP No.29/2017 <i>16/2</i>	- <i>obj - not filed</i>	For settlement	241/ 242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.	C.K. Nandakumar <i>(2)</i>	Tatva Legal for R-1 & R-3 <i>(3)</i>	
18	CP(IB) No.11/ BB/2017 <i>2/2</i>	- <i>Aug 2017</i>	For settlement / compromise	Rule-6 of IB <i>settled in process</i>	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.	Karthik R.	Law Square Advocates & Solicitors	
19	CP 261/16 <i>12/2</i>	TP 111/17 <i>Carphan memo filed</i>	For filing objections by Respondent counsel	433 (e)	Aradhya Concrete Products Vs Sreeshwar Electricals Pvt.Ltd	Deepak/ Rajesh, S. Vaishnavi Desai	Thirumalesh <i>proxy</i>	
20	CP(IB) No.108/ BB/2017 <i>2/2</i>	-	For filing objections by respondent -t	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.	Indus Law	Udaya-shankar Associates	
21	CP(IB) No.109/ BB/2017 <i>2/2</i>	-	For objections	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Housing Developers Pvt. Ltd	Indus Law	Udaya-shankar Associates	
22	CP 28/14 <i>12/2</i>	TP 60/16	For filing objections	397/ 398	Tabassum Modi Vs. Edumedia India Pvt. Ltd. & 4 Ors.	Pooaiah & Co., <i>Memorandum of Reference will be filed in next date</i>	Kreioz Legal Solutions for R-1. Sundara-swamy & Ramdas for R-3 and P.Narayan a for R-2, R-4,R-5	
23	CP No.86/ BB/ 2017 <i>2/2</i>	-	Await Report of ROC, RD	14 <i>conversion Pub. to priv.</i>	Kamaz Motors Limited	B.Hemanth, PCS	<i>Are Reports awaited</i>	
24	CP No.133/ BB/2017 <i>Control</i>	- <i>25/1</i>	Await report of ROC	252(3)	APMG India Certifications Pvt. Ltd. Vs ROC	Arun Chandran K., PCS	<i>Are Reports filed in the Courts</i>	

25	CP(IB) No.9/BB/ 2017 Sl. No. 44/2017	-	For filing written submission -s	Rule-4 of IB	IDAC Solutions Pvt. Ltd. Vs Liquid Space Entertainment Pvt. Ltd.,	VGB Associates.	J. Sagar Associates	
26	CP(CAA) No.35/BB/ 2017 <i>1/2</i>	-	For non- filing report of OL	230/232	Ruukki Metals Trading & Marketing India Pvt. Ltd.	Maneesha Kongovi	Prema Hatti CGC for ROC/ RD <i>OL. ASST Presents</i>	
27	IA 217/17 <i>1/2</i>	TP 92/16 <i>Obj for compliance</i>	For restoration	98	Mr. Kastrui Rabindranath Pai Vs Union Home Products Ltd. And others	Srinivas Murthy PCS <i>Absent</i>	<i>COD limited</i>	
28	CP No.201/ BB/2017 <i>2/2</i>	<i>(2)</i>	For compliance of office objections raised by Registry	252(3) <i>Ampled during</i>	Kanoe Softwares Ltd. Vs ROC	Rakesh H.M. PCS		
29	CP 90/15 <i>6/2</i>	TP 14/17 <i>(2)</i>	For compliance of office objections raised by Registry	433 <i>Controlled Partially</i>	PPG Asian Paints Pvt. Ltd. Vs Metal Closures Pvt. Ltd.	Kesthur & Kesthur - Sudarshan		
30	IA 193/17 in CP No.117/ BB/2017 <i>22/1 22/1</i>	<i>from (2) + R-2</i>	For filing objections	241/ 242	Smt. Bhargavi Vs Chanson Cozy Cabs Pvt. Ltd. & 7 Others	VGB Associates <i>R-2 Not served</i>	B. Ravindra Prasad for R-1 & R-3, R-5, R-6 to R-7. A.K. Law Chambers for R-4	
31	CP 56/16 <i>1/2</i>	IA 145/17 in TP 48/17	For complianc e of balance objections in Form-5.	433(e) / 433(f) <i>Obj not fixed CORR 500 time extra for compl</i>	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.	Prem Ranjan Kumar. <i>Absent</i>	C.K. Nandakum ar of Law Chambers <i>Indigum Done</i>	
32	CP 205/16 <i>25/1</i>	TP 80/17	For orders	433(e)	ExxonMobil Lubricants Pvt.Ltd.Vs Wilworth Earth Movers Pvt. Ltd.	Aaren Associates	Sivarama- krishnan / J. Elangoan, Assistant for OL. <i>15/1 Re-opened</i>	

45

33	CP(CAA) 48/2017		For orders	230-232	DTDC E-commerce Logistics Ltd	V J Achalanand	Prema Hatti (ROC, RD)	order ready
34	IA 124/17 & IA 150/17 in CP(IB) No.59/BB/2017	17/11	For orders	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.	Crest Law Partners	C.K. Nandakumar of Law Chambers	order ready
35	CA(CAA) No.66/17	-	For typographical corrections	230-232	Alcon Consulting Engineers (India) Pvt. Ltd. & Anothers	BB Deshpande, (CA)		order ready
36	CP 53/12	IA 53/17 in TP 37/16	For orders	397/398	Prof. D. Aravindakshan Vs. Agastya Bio Pharma India Ltd. & 5 Ors.	Arun A. Gadag	A.M. Sridharan for R-1 to R-7.	

PL SEE OUR WEBSITE www.nclt.gov.in FOR STATUS/NEXT DATE OF HEARING AND TIME COUNSEL/PROFESSIONALS ARE REQUIRED TO SIGN THE ATTENDANCE SHEET BEFORE 10.30 A.M.


 (K.T. MANJUNATHA)
 DEPUTY REGISTRAR
 NCLT, BENGALURU BENCH

over / Samarhulla

8/15 22 - Count L Rg 5 prev. ~~Can Rg 5 at~~

R3 - is represented by the fact like our to detecting
the wave in R-3 on this ground, ~~the~~ ~~detected~~ R3 ~~set~~ the
status, ~~shows~~ ^{solid} to R2, comes for R1 & R2 beyond
no objects to detection more in R-3. For this reason
it's any, lost in on 12/2.
The delay obs. is

Order Reserved

9/1/18

① CA/CAA/01/2018. M/s. Vecha.
Consultancy.

231-232

M.T
OR
22-1-18

② TP 28/16.

Salesforce - Com

220. Dismissed a
Bill with
L5H drawn
(separate order.

③ CP 224/2017

Technical
Ceramics Pvt Ltd

252(3)

OR M:
24-1-18.

④ CP-133/17

APMG Indiz.

252(3)

- OR M:
25-1-18

⑤ CP (1B)/59/17

Harsha Math.

Rule 4(3)
1 & B.

OR (main
17-1-1

at rule) all day
to M.T

⑥ CA/CAA/66/17

Amendments/
Corrections

